GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA UNSTARRED QUESTION NO. 175

TO BE ANSWERED ON MONDAY, THE 22nd JULY, 2024 /31 Ashadha, 1946 (Saka)

GST Compensation

175. Shri Govind Makthappa Karjol:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the total amount of GST collected from the State of Karnataka during last five years and current year
- (b) the details of the amount of GST compensation released to State of Karnataka during the last five years and the current year, year-wise;
- (c) the details of the pending amount of GST compensation to be released to the State of Karnataka:
- (d) whether the Government has any plan to release full amount of GST compensation to Karnataka State; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) Details of domestic GST collected from the state of Karnataka (other than IGST on Import, for which data is not maintained state-wise) from FY 2017-18 to FY 2024-25 (till June, 2024) is given below: -

(in Rs. Crores)

FY	CGST	SGST	IGST	CESS
2017-18	10,226	14,696	16,597	6,619
2018-19	17,316	23,416	27,950	10,079
2019-20	19,824	26,472	27,667	9,446
2020-21	18,187	23,237	26,714	7,521
2021-22	22,697	28,660	35,101	9,468
2022-23	28,448	35,429	45,602	13,342
2023-24	33,321	40,969	54,123	16,852
2024-25				
(till Jun, 24)	9,558	11,657	14,698	4,344
Total	1,59,578	2,04,537	2,48,452	77,672

(b) & (c): Centre has released the entire amount of provisionally admissible GST compensation to the States/UTs for loss of revenue arising on account of implementation of Goods and Services Tax for five years i.e., from 1st July, 2017 to 30th June, 2022. Final Compensation arising out of reconciliation of provisional figures with audited figures is released immediately on receipt of AG's certificate. Final/balance compensation has also been released to Karnataka for FY 2017-18 to FY 2022-23. Hence, no amount is pending to be released to the State of Karnataka. Details of GST compensation released to Karnataka for FY 2017-18 to FY 2022-23 and details of loan disbursed to Karnataka for FY 2020-21 and FY 2021-22 in lieu of GST compensation is given below: -

(in Rs. Crores)

Financial Year	GST Compensation	Back to back loan	Total
2017-18	7,670	-	7,670
2018-19	12,465	-	12,465
2019-20	18,463	-	18,463
2020-21	19,301	12,407	31,708
2021-22	9,877	18,109	27,986
2022-23 (April-June, 2022)	7,966	-	7,966
Total	75,742	30,516	1,06,258

(d) & (e): Does not arise in view of (b) & (c) above.
